

**SPECIAL BENCH**

**ITEM NO.120**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.25/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SURENDRA KUMAR TUTEJA V/S ROC, KANPUR &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vipin Kumar Kushwaha, Adv. : *For the Petitioner*  
Sh. Krishna Dev Vyas, Adv. : *For the RoC*  
Sh. Gaurav Mahajan, Sr. S. C : *For the I.T. Deptt.*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** The reports on behalf of the ROC as well as the Income Tax Department have already been filed, to which the rejoinder has also been filed.
- 2.** Let the matter be adjourned for final hearing before the Regular Bench on 8<sup>th</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Manni Sankariah Shanmuga Sundaram)**  
**Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*